

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-37/2013/1298/A

From :- Shri Saptarshi Garg.
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjeev Kumar Sharma,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati the th 16 February, 2023.

Sub: **Station leave permission.**

Ref:- No. DJK.1-5/23/323 dtd. 15.02.2023

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 17.02.2023 till the morning of 20.02.2023.** The Addl. District & Sessions Judge, FTC, Kokrajhar and in his absence the Assistant Sessions Judge, Kokrajhar and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.


Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-37/2013/1299/A dated , 16-02-2023

Copy to:

✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)